

**आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'SMC' अहमदाबाद ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“SMC” BENCH, AHMEDABAD**

*(Convened through Virtual Court)*

**BEFORE SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER  
& SHRI MAHAVIR PRASAD, JUDICIAL MEMBER**

आयकर अपील सं./I.T.A. No. 1726/Ahd/2018  
(निर्धारण वर्ष / Assessment Year : 2015-16)

<b>Shri Ramji Mandir Sanstha</b> At & Post: Shankhalpur, Tal: Bechraji, Dist. Mehsana-384210	<b>बनाम/ Vs.</b>	<b>DCIT</b> CPC, Banglore
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAKTS5550P		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri H. V. Doshi, A.R.
प्रत्यर्थी की ओर से/Respondent by :	Shri N. J. Vyas, Sr.D.R.

सुनवाई की तारीख / Date of Hearing	06/04/2021
घोषणा की तारीख /Date of Pronouncement	07/04/2021

आदेश/ORDER

**PER PRADIP KUMAR KEDIA - AM:**

The captioned appeal has been filed at the instance of the assessee against the order of the Commissioner of Income Tax (Appeals), Gandhinagar ('CIT(A)' in short), dated 08.06.2018 arising in the assessment order dated 26.10.2017 passed by the Assessing

Officer (AO) under s. 154 of the Income Tax Act, 1961 (the Act) concerning AY 2015-16.

2. At the time of hearing of appeal of the assessee, a written request vide application dated 06.04.2021 filed by assessee was referred to by the Ld. Authorized Representative seeking permission to withdraw the captioned appeal of the assessee. Ld. Departmental Representative for the Revenue did not express any objection in this regard. Accordingly, the prayer of the assessee for withdrawal requires to be granted.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

**This Order pronounced in Open Court on 07/04/2021**

Sd/-  
(MAHAVIR PRASAD)  
JUDICIAL MEMBER

Ahmedabad: Dated 07/04/2021

Sd/-  
(PRADIP KUMAR KEDIA)  
ACCOUNTANT MEMBER

True Copy

S. K. SINHA

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /  
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण, अहमदाबाद ।